NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

	112, 1222 01, 27, 12, 101, 111, 100, 11	
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/163/2016	
NAME OF THE PETITIONER(S)	: Arti Meenakshi Muthiah	
NAME OF THE RESPONDENT(S)	: M/s MCTM Global Investments Private Limited & 3 others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1) Keerthi K Akhil Jain	connect for Petitioner	8 Al Man
Akhil Jain		
Ablinar Partheserath	4	
2) S. Sawthana-Kinishman ? M. Kanitha Surana Mr. Thyniyambak Kannan-	Council po Respondents	banishe.
	ORDER	
Counsels for both the parties are	present. Put up along with Topus	100/40

Obunsels for both the parties are present. Put up along with TCP/169/16, on 05.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk